Annexure 3															
Name of Corporate Debtor: New Bombay Paper Mills Private Limited: Date of commencement of CIRP: April 2. 2025: List of creditors as on: July 10. 2025															
	List of secured financial creditors (other than financial ceditors belonging to any class of creditors)														
(Amount in ₹)	(Amount in ₹)														
		Details of Cla	im received	Details of claim admitted											
						Amount				Amount	Amount				
						covered by	Amount	Whether		of	of any	Amount of	Amount of		
Sr.		Date of		Amount of claim	Nature of	security	covered by	related		contigent	mutual	claim not	claim under	Remarks,	
No.	Name of Creditor	Receipt	Amount claimed	admitted	Claim	interest	guarantee	party?	% voting share in CoC	claim	dues	admitted	verification	if any	
	State Bank of														
1	India	09-Apr-25	26,50,67,168	26,41,09,501	Secured Loan	Yes	Yes	No	52%	NA	NA	Nil	9,57,667	Note 4	
2	YES Bank Limited	16-Apr-25	13,58,44,329	13,58,44,329	Secured Loan	Yes	Yes	No	27%	NA	NA	Nil	0	Note 5	
	Total		400911497	399953830	-	-	-	-	78%	-	-	-	9,57,667		

- 1. The above list of creditors reflects claims received by DRP and verified as on June 30, 2025.
  2. Claims of the creditors have been verified (to the extent possible) and admitted or not admitted basis the list and workings provided by the Creditors.
  3. The Resolution professional shall revise the amounts of claims admitted, when he comes across additional information warranting such revision in accordance with Regulation 14 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

- Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016.

  4. State Bank of India
  Sanction letter dated 28.03.2013, cash credit and non-fund-based facility of Rs 1.60 cr
  Sanction letter dated 28.02.2016 enhanced Credit facilities by the State Bank of India, including an SME credit plus and a bank guarantee of 11.35 cr
  Sanction letter dated 02.01.2018, Cash credit, term-1, and Bank Guarantee
  Sanction letter dated 01.06.2020, cash credit, and term-1&11 and Bank Guarantee
  Sanction letter dated 01.06.2020, cash credit, and term-1&11 and Bank Guarantee
  Supplemental Agreement of Loan Cum Hypothecation dated 01.06.2020 and Guarantee Agreement dated 01.06.2020 CC, Term-1&II, SME CAR LOAN, CECL, GECL, BANK GUARARNTEE OF 19.90 Cr.
  Facility Sanctioned by the State Bank of India
  State Bank of India has spanctioned various credit facilities to the Corporate Debtor, including Cash Credit, Non-Fund Based facility, Bank Guarantee, Import LC/SBLC for Buyer'
- State Bank of India has sanctioned various credit facilities to the Corporate Debtor, including Cash Credit, Non-Fund Based facility, Bank Guarantee, Import LC/SBLC for Buyer's Credit (sub-limit of Cash Credit), COVID Emergency Credit Line (Adhoc Credit Facility), and Guaranteed Emergency Credit Line (GECL)
  Security Details:
  Hypothecation of the company's stocks of Raw Materials, Finished Goods, Semi-Finished Goods, Consumables, and Packaging Materials located in the factory or godowns, in transit, or at any

- Security Details:
  Hypothecation of the company's stocks of Raw Materials, Finished Goods, Semi-Finished Goods, Consumables, and Packaging Materials located in the factory or godowns, in transit, or at any other permitted location. Hypothecation of receivables, book debts, and other actionable claims arising from genuine trade transactions.

  First Pari-Passu Charge on the entire current assets of the company to be shared with Yes Bank Limited.

  Immovable Property: Registered Mortgage of factory land and building located at Survey Nos. 15/HB, 16/1/2, 17/1, 22/1/1, 33/2B1, and 34/2/1, admeasuring a total area of 32, 456 Sq. Mtrs., situated at Village Ajivali, Khopoli-Pen Road, Tal. Khalapur, District Raigad, Maharashtra 410203.

  First Pari-Passu Charge on the above immovable property to be shared with Yes Bank Limited.

  Term Loan I & II: Hypothecation of the entire plant and machinery, furniture and fixtures, electrical installations, and other fixed assets created or to be created out of the term loan.

  Pari-Passu Charge on the residual value of the plant and machinery with Yes Bank Limited.

  The SBI has given bank guarantee to MSEDC. for amount of 18, 67, 700 and the FD of 9, 57, 667 was made by the CD as the margin for the said bank guarantee thus the DRP has kept 9, 57, 667 under verification as the money is not transfered to the CD's Cirp account.

  5. YES BANK LIMITED

  PMV of INR 14, 89 Crs.

  Letter of Continuing Guarantee May 23, 2019

  2. 2. Letter of Continuing Guarantee May 23, 2019

  3. Mortgage by deposit of Title Deeds October 22, 2019 4. Deed of Mortgage December 06, 2019

  Property No. 1 Office No. 703, 7% Floor, Kesar Solitaire, Plot No. 5, Sector 19, Sanpada, Navi Mumbai, Maharashtra 400705

  Property No. 2 On a pari-passu basis, Factory Land & Building situated at Survey No. 15/4B/1, 16/2/1, 17/1, 22/1/1, 33/2B/1 and 34/2/1, Village Ajivali, Khopoli Pen Road Taluka. Khalapur, Sub-District Karjat, Dist. Raigad 410203.

  All movable assets (tangible and intangible, including plant and mac